

ITEM NO.41
SECTION X

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 33372/2013

RANJIT SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF UTTARAKHAND & ORS

Respondent(s)

(FDR MATTER: SLP(C) NO. 33372/2013 IS TO BE LISTED ONLY)

Date : 28-02-2022 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Rachna Gupta, AOR

For Respondent(s)

Mrs. D. Bharathi Reddy, AOR
Ms.Rachna Gandhi, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Upon hearing the Ld. counsels for the parties, it is directed that the F.D.Rs be renewed for a further period of six months from the due date of their maturity as indicated in the office report dated 25.2.2022.

AVANI PAL SINGH
Registrar